

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 04th day of **JULY 2018**.

ORIGINAL APPLICATION NO. 1071 OF 2015

HON'BLE MR JUSTICE VISHNU CHANDRA GUPTA, MEMBER (J).
HON'BLE MR GOKUL CHANDRA PATI, MEMBER (A).

1. Jagannath aged about 52 years, son of late/Shri Bhusai working as Mate MTD under T. No. 439441 in M.E.S. Cantt. KanpurApplicant.

VERSUS

1. Union of India, through the Secretary, Ministry of Defence, New Delhi-11.
2. Engineer-in-chief, Army Hqrs, Kashmir House, New Delhi.
3. Chief Engineer, Central Command, Lucknow.
4. Command Works Engineer, M.E.S. Cantt. Kanpur.
5. Garrison Engineer, M.E.S. Cantt. Kanpur.

.....Respondents

Advocate for the Applicant : Shri R K Shukla

Advocate for the Respondents : Shri Ajit Kr Srivastava

O R D E R

(Delivered by Hon'ble Mr Justice Vishnu Chandra Gupta -Member-J)

Learned counsel for the applicant requested that the OA has become infructuous by lapse of time.

2. Learned counsel for the respondents has no objection if the OA is dismissed as infructuous.
3. Hence, OA No. 1071 of 2015 is dismissed as infructuous.

**(GOKUL CHANDRA PATI) (JUSTICE VISHNU CHANDRA GUPTA)
MEMBER-A MEMBER-J**

Arun..